

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 153 of 2014

Dated : 1st August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sagar Power (Neerukatte) Pvt. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.2

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, she is directed to file the same on or before 21.08.2014 after serving copy on the other side.

Post the matter on **02.09.2014**.

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson